

not taken any decision regarding amendment of National Capital Region Planning Board Act. 1985.

(c) and (d) The Government has stepped up the budgetary support to the NCR Planning Board from Rs. 35 crore in the VIIth Plan to Rs. 200 crore in the VIIIth Plan period. This Central assistance has to be matched by contribution from the participating States in accordance with the investment plan prepared by the NCR Planning Board.

[*Translation*]

Review of Working of KVIC

1003. SHRISURENDRAPAL PATHAK:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any report from the high-powered committee constituted to review the working of the Khadi and Village Industries Commission;

(b) if so, the salient features of the report; and

(c) the details of the action proposed to be taken on the basis of findings of this report?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) and (c). Does not arise.

[*English*]

Prices of Drugs

1004. SHRI PAWANKUMAR BANSAL:
Will the PRIME MINISTER be pleased to state:

(a) whether there has been rise in the price of different categories of drugs over the past few months; and

(b) if so, the details thereof and the action taken by the Government to control the same?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALERIO) : (a) and (b) Indices of Prices Movement of different categories of drugs between April, 1993 to middle of November, 1993 are indicated in the enclosed statement.